

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP No.: 16/184/ND/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.11.2017

NAME OF THE COMPANY: M/s Noida Software Technology Park Ltd.

SECTION OF THE COMPANIES ACT: 441

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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For the Petitioner (s) : Counsel for the Petitioner

For the Respondent (s) : None

ORDER

Despite opportunity being granted to the ROC on the last date who was represented by Mr. Manish Raj, the Company Prosecutor, no fresh report has been filed. Moreover, since prosecution is also being initiated against the applicants, let due permission be taken from the Prosecution Court to seek compounding before this Bench.

To come up on 15th December, 2017. ✓


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)